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to a news item published in the Hindustan Times of 25th February, 1980 to the effect that Shri N. Palkhiwala advocated. among other change in the Representation of the People Act requiring political parties to keep audited accounts for recognition by the Election Commission.

(b) No decision has been taken.

Suggestions made by All India Small and Medium Newspapers Association

356. SHRI N. K. P. SALVE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether a meeting of the All India Small and Medium Newspapers Association was held in New Delhi in the last week of February this year;
- (b) if so, what were the main observations and suggestions made therein; and
- (c) what decisions have been taken by Government in the light thereof?

THE MINISTER OF INFORMA-TION AND BROADCASTING AND SUPPLY ANDREHABILITATION (SHRI V. P. SATHE): (a) to (c) Covernment had asked various associations/organisations including the All India Small and Medium Newspapers Association to furnish suggestions as to how the terms reference of the Press Commission may be made more comprehensive. The Standing Committee of the Association held a meeting in New Delhi on 24th and 25th February, 1980, for this purpose and has made suggestions in this respect also covering the different aspects of functioning of the Press. All these suggestions will be given due consideration These will also be kept in view while formulating the revised terms of reference of the Press Commission.

All India T. V. link to watch programmes from any Station

357. SHRI N. K. P. SALVE: SHRIMATI PRATIBHA SINGH:

Will the Minister of INFORMA-TION AND BROADCASTING pleased to state:

- (a) whether there is any proposal under Government's consideration to provide an all India T. V. link by 1981, whereby Television viewers in any part of the country could watch any programme telecast from any T.V. Station;
- (b) if so, what are the details thereof; and
- (c) whether necessary provisions therefor have been made in the National plan?

THE MINISTER OF INFORMA-TION AND BROADCASTING SUPPLY AND REHABILITATION (SHRI V. P. SATHE): (a) to (c) The Hon'ble Members are presumably referring to the proposals regarding the utilisation of the Indian Satellite IN-SAT-I which will have the capability simultaneously two TV to rediate programmes to the entire country. This satellite is expected to become operational in 1981. A plan for the limited utilisation for Television of the ground segment of the satellite estimated to cost Rs 46.73 crores covering the hardware aspects has been prepared. Details of this scheme are given in the Annexure. The software aspects of the scheme are being evolved keeping in view the development and extension requirements of the rural area_s covered by the scheme. The scheme is not yet included in the Sixth Five Year Plan. It may also be mentioned that steps have been taken to link the TV sta-Delhi, Bombay, Madras, Lucknow, Calcutta, Jullundur and nagar by micro-wave links. Of these, the Madras-Bombay link is already available and is being used by Doordarshan whenever required. other links are likely to become available in phases during the period 1980—82. When these stations connected, it will be possible for one station to relay the programmes any other of these stations.

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Statement

Plan of Limited utilisation of INSAT-I Abstract of cost

(Rs. in crores)

	· ·	Capital I	Recurring cost per annum
1.	Initial phase of implementation as per Annexure-I for maximal status	by 6.45	0.415
2.	Provisions of uplink facility at Jaipur, Ahmedabad, Shillong and Patna earth Stations.	2.00	0. 20
3.	New Production centres at Shillong Gauhati, Rajkot and Nagpur.	12.00	1.40
4.	Microwavelinkage from Muzaffarpur to Patna earth station, ficm Rajkot to Ahmedabad earth station, Gulbarga to Hyderabad earth station, Nagpur to Bombay and Gauhati to Shillong.	••	o. 50
5.	Satellite rebroadcast transmitter for expansion of coverage including S-band relay receivers.		
	(a) 10 KW transmitter at Gorakhpur, Visakhapatnam, Baroda, Mysore, Nagpur, Ganjam, and Jabalpur (7 nos. at 164 lakhs each).	11.48	0.70
	(b) 1 KW transmittr at Gauhati and Dibrugarh (2 nos. at 64 lakhs each).	1.28	••
6.	S-band relay receivers for Ahmedabad , Banga lore and Trivendrum (6 nos.)	0.12	••
7.	Direct reception community TV sets (1000 sets each for 7 regions). 7000 nos. (maintenance of sets to be carried out by respective States).	7.00	•••
8.	VHF Community TV sets—7000 nos. (maintance of sets to be carried out by respective States).	3• 15	••
9 .	Additional mobile recording units 2 for each of 7 regions (14 sets) .	2.10	0 2)
10.	Portable VTRs for school programmes 2 nos. each for 7 regions (14 sets)	0.35	0. 035
11.	Installation staff and regional set up	0.80	0.08
12.	Research and evaluation studios	••	0.20
	TOTAL or say	Rs. 47. 00 crores	3.740 Rs. 3.7 crores

Advertisement by Directorate of Handloom and Textiles, Uttar Pradesh

358. SHRI SYED AHMED HASHMI: SHRI KISHAN LAL SHARMA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that the Directorate of Handloom and Textiles, Uttar Pradesh, Kanpur, issues advertisements to those local daily newspapers which are published from the districts of Uttar Pradesh and have been approved for the Uttar Pradesh Government's advertisement by the Directorate of Information and the Public Relations Department, Uttar Pradesh;